

DIVISION BENCH
COURT - I

O-215

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/98(KB)2023

IN

C.A.(CAA)/47(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07TH FEBRUARY 2024, 10:30 A.M

IN THE MATTER OF	INDO GLOBAL SHARE BROKING PRIVATE LIMITED
UNDER SECTION	SEC. 230-232 - SECOND MOTION

Appearance (via video conference/physically)

Mr. A. Mishra, Adv.] For the Petitioner
Ms. M. Manot, Adv.]

ORDER

1. Ld. Counsel for the petitioner present.
2. Rejoinder-affidavit has been filed by the petitioner.
3. Post this matter on **02.04.2024**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)